

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

CORRIGENDUM

Subject: Distribution of criminal work involving punishment of more than 10 years.

Please read "Ramban" instead of "Poonch" against Mr. Raman Sharma, Additional Advocate General appearing at S. No. 4 in the Government Order No. 10064-JK(LD) of 2023, dated 24-07-2023 issued under endorsement No. Law-Jud/153/2021-10 dated 24-07-2023.

Sd/-
(Achal Sethi)
Secretary to Government
Dated.31 -07-2023.

No: Law-Jud/153/2021-10

Copy to the:

1. Learned Advocate General, J&K, Srinagar.
2. All Financial Commissioners(Additional Chief Secretaries).
3. Principal Secretary to Hon'ble Lt. Governor, J&K, Raj Bhawan Srinagar.
4. All Principal Secretaries to Government.
5. Director General of Police, J&K, Srinagar.
6. Principal Resident Commissioner, J&K Government, New Delhi.
7. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
8. All Commissioner/Secretaries to Government.
9. Chief Electoral Officer, J&K, Srinagar.
10. Divisional Commissioner Jammu.
11. Registrar General, High Court of Jammu and Kashmir and Ladakh, Srinagar.
12. All concerned Law Officers.
13. Director Information, J&K, Srinagar.
14. Director Archives, Archaeology and Museums, J&K, Srinagar.
15. Director Litigation Jammu.
16. All Officers of the Department of Law, Justice and Parliamentary Affairs.
17. Private Secretary to Chief Secretary for information of the Chief Secretary.
18. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
19. Private Secretary to Chairman, Fixation and Regulation of Fee of Private Schools Srinagar.
20. I/C Website.
21. Government Order File.
22. Concerned File.

(Reyaz Ali Bhat)
Assistant Legal Remembrancer

Reyaz Ali Bhat
31-07-2023